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C.A.No. 3413 OF 2000

ITEM No.6

Court No. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.2 in Civil Appeal No.3413/2000

JAY PRAKASH KHADRIA

Appellant (s)

VERSUS

SHYAM SUNDER AGARWALLA & ANR.  
(For extension of time)

Respondent (s)

Date : 12/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s)

Mr. Vijay Hansaria, Adv.  
Mr. Sunil Kr.Jain, Adv.  
for M/s Jain Hansaria & Co.,Adv.

For Respondent (s)

-Applicants: Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

The amount shall be deposited with interest at twelve per cent per annum on or before 1st August, 2001.  
The I.A. is disposed of accordingly.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master